

# HIGH COURT AT CALCUTTA

## NOTIFICATION

No. 6253/1-RG.

Dated:22.12.2022.

In partial modification of Notification No. 6253-RG of even date, it is notified that the designation of the lone candidate appearing inter alia, shall be read as 'Superintendent (Protocol)', instead of 'Special Assistant (Legal)'.

By Order,

Sd/-

**Registrar General**  
**High Court at Calcutta.**